

**Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes**

New Delhi, 9th October, 2024

Press Release

More than 34 lakh Audit Reports filed till 7th October, 2024, on the e-filing portal of the Income Tax Department

The Income-tax Department extends its appreciation to taxpayers and tax professionals for their timely compliance in filing Tax Audit Reports (TARs) in Form Nos. 10B, 10BB, 3CA-CD, 3CB-CD and other audit reports in Form Nos. 29B, 29C, 10CCB, etc. More than 34.84 lakh audit reports, including about 34.09 lakh Tax Audit Reports (TARs), have been filed for AY 2024-25 on the e-filing portal till the end of the due date. It is observed that there is an increase in the filing of Tax Audit Reports (TARs) for the AY 2024-25 by around 4.8% compared to the filings of TARs on the due date for AY 2023-24.

To assist taxpayers, the department conducted extensive outreach programs through emails, SMSs, social media and information messages on the Income Tax portal to create and raise awareness among the tax payers about filing Tax Audit Reports and other audit forms by the due date. Various user awareness videos were uploaded on the Income Tax portal to provide guidance. These concerted efforts have been helpful to taxpayers and tax professionals in filing the audit reports within the due date.

The e-filing Helpdesk team handled around 1.23 lakh queries from taxpayers during September and October 2024, proactively supporting them throughout the filing period. The team assisted taxpayers and tax professionals in resolving complexities and facilitated the smooth submission of audit forms. Helpdesk support was provided through inbound calls, outbound calls, live chats, WebEx, and co-browsing sessions. The team also supported the resolution of queries received on the Department's X handle (formerly Twitter) through Online Response Management (ORM), by proactively reaching out to taxpayers and stakeholders and providing assistance to them on various issues in near real-time basis. Various webinars related to filing of audit forms were conducted to guide tax professionals.

The Department expresses its gratitude to all tax professionals and taxpayers for their support in compliance efforts.

(V. Rajitha)
Commissioner of Income Tax
(Media & Technical Policy) &
Official Spokesperson, CBDT